

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6116  
ANSWERED ON:03.05.2010  
ACTION AGAINST ERRING OFFICIALS  
Singh Rajkumari Ratna;Sinh Dr. Sanjay

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether no officials have been held responsible till date for not implementing/completing the rural development schemes in time;
- (b) if so, the reasons therefor; and
- (c) if not, the details of erring officials against whom action has been taken so far alongwith the nature of action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): The programmes of the Ministry of Rural Development are implemented through the State Governments and Union Territory Administrations. The State Government are competent authority to take necessary action with the officials who are found irresponsible in not implementing /completing the programmes in time.